

- READ :- 01) This office, Office Order Out.No.Admn. No. 2653 of 2020, dt. 22/12/2020.
02) E.mail received from Shri.P.R.Kadam, District Judge-1 & Additional Sessions Judge, Sindhudurg, dt.29/12/2020.
03) Application received from Shri.R.B.Rote, District Judge-2 & Additional Sessions Judge, Sindhudurg, letter M.O.No. 64/2020, dt.29/12/2020.

OFFICE ORDER

By virtue of applications referred to at Sr.Nos.2 & 3 above, partial modification is made in the Office Order referred at Sr.No. 1 above, as under.

In view of E.mail referred to at Sr. No. 2 above, Shri. P. R. Kadam, District Judge-1 & Additional Sessions Judge, Sindhudurg is allowed to extend Judicial off (Winter vacation) for further two days on 30/12/2020 & 31/12/2020 with extention of permission to leave head quarter from 30/12/2020 B.O.H. To 01/01/2021 B.O.H..

In view of application referred to at Sr. No. 3 above, Judicial off (Winter vacation) on 30/12/2020 & 31/12/2020 with permission to leave head quarter from 30/12/2020 O.H. to 01/01/2021 B.O.H., already granted to Shri. R. B. Rote, District Judge-2 & Additional Sessions Judge, Sindhudurg, vide Office Order referred to at Sr.No.1 above, is hereby cancelled.

Hence, During the above said Winter vacation period of Shri. P. R. Kadam, District Judge-1 & Additional Sessions Judge, Sindhudurg, the charge of the Court of the District Judge-1 & Additional Sessions Judge, Sindhudurg from 30/12/2020 B.O.H. to 01/01/2021 B.O.H. shall remain with Shri. R. B. Rote, District Judge-2 & Additional Sessions Judge, Sindhudurg.

During the abovesaid period, the charge of the Court of the Ad-hoc District Judge-1 & Assistant Sessions Judge, Sindhudurg, Civil Judge (S.D.) & Chief Judicial Magistrate, Sindhudurg & the charge of the office of the Secretary, District Legal Services Authority, Sindhudurg which is already kept with Shri. P. R. Kadam, District Judge-1 & Additional Sessions Judge, Sindhudurg vide order referred to at Sr.No.1 above, shall remain with Shri. R. B. Rote, District Judge-2 & Additional Sessions Judge, Sindhudurg.

Remaining part of the order referred at Sr.No. 1 above remains unchanged.

District Court, Sindhudurg.
Date :- 30/12/2020.

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(S. V. Hande)
Principal District & Sessions Judge,
Sindhudurg.

Out.No.Admn./ 2692 / 2020
District Court, Sindhudurg.
Date :- 30/12/2020.

Copy forwarded with respects for information and necessary action to :-

- 01) The District Judge-1 & Additional Sessions Judge, Sindhudurg.
- 02) The District Judge-2 & Additional Sessions Judge, Sindhudurg.
- 03) The Ad-hoc District Judge-1 & Assistant Sessions Judge, Sindhudurg.
- 04) The Chief Judicial Magistrate, Sindhudurg.
- 05) The Civil Judge (S.D.), Sindhudurg.
- 06) The Secretary, District Legal Services Authority, Sindhudurg.
- 07) The District Government Pleader, Sindhudurg.

By Order

[Signature]
Registrar
District and Sessions Court
Sindhudurg, Or

Copy to the Court Manager, Superintendent (Judl.), Asstt. Supdt. (C. & F.) / (Record) / (Judl.), D.S.A., District Court, Sindhudurg.